

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 7 of 2013 & 217 of 2012

Dated : 24th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DPSC Ltd. ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. C.K. Rai

ORDER

Mr. C.K. Rai, learned Counsel for the Respondents seeks some more time to file the reply written submissions. Accordingly, he is permitted to file the same on or before 04.10.2013 after serving copy to the other side.

Post the matter for reporting compliance on **09.10.2013 at Kolkata Circuit Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vt/rt